

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1858
ANSWERED ON:08.03.2011
DEATHS IN MALLS
Mithlesh Shri

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the total number of cases related to accidents and deaths due to falls in big malls reported in the country, State-wise;
- (b) whether any directive has been issued by the Union Government to the State Governments to prevent such incidents and ensure the safety of the visitors to these malls; and
- (c) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI GURUDAS KAMAT)

- (a) According to NCRB, which compiles data relating to various crimes in the country, no specific information is maintained regarding accidents and deaths due to fall in malls separately.
- (b) & (c) 'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India and therefore, the State Governments are primarily responsible for prevention, detection, registration and investigation of crime and for prosecuting the criminals through the machinery of their law enforcement agencies as also for protecting the life and property of the citizens. The Union Government, however, attaches highest importance to the matter of prevention of crime and therefore, has continued to urge to the State Governments/UT Administrations to give more focused attention to improving the administration of criminal justice system and take such measures as are necessary for prevention and control of crime. An Advisory on Prevention, Registration, Investigation and Prosecution of Crime has been issued on 16th July, 2010.